

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1498  
ANSWERED ON:30.11.2011  
EXTRADITION TREATY WITH NEPAL  
Mahato Shri Narahari; Roy Shri Nripendra Nath

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the updated extradition treaty with Nepal initiated in 2005 has since been confirmed and signed;
- (b) if so, the details thereof;
- (c) whether the absence of an updated extradition treaty has added to the nexus between trans-border criminals;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the time by which it is likely to be signed?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

- (a) No.
- (b) Does not arise.
- (c) No.
- (d) Does not arise.
- (e) The Government has regularly taken up the matter of early signing of the updated Extradition Treaty with the Government of Nepal including during the visit of the Prime Minister of Nepal to India in October, 2011 and their confirmation is awaited. No time frame can be put on a sovereign country's decision.